

S.No.	State	Amounts (in Rs. Crore)		
		1995-96	1996-97	1997-98
1.	Bihar	11.0	2.36	3.26
2.	Assam	25.6	10.49	18.55
3.	West Bengal	0.5	-	0.95
4.	Punjab	1.9	20.0*	4.56*

\* Includes an amount of Rs. 18 crore and Rs. 3.06 crore released to Punjab by Ministry of Home Affairs during 1996-97 and 1997-98 respectively for construction of Flood Control Works on river Ravi and Sutlej.

(c) Various flood management measures such as embankments, drainage channels, town protection works, raising of villages and anti erosion schemes have been formulated and implemented by the state government in the successive five year plans. So far 16,200 km of embankments, 32,003 km of drainage channels, 906 town protection works and 4721 village raising works have been implemented providing reasonable degree of protection to an area of 14.374 million hectares out of country's flood prone area of 40 million hectare.

(d) The working group on flood management for ninth Plan has suggested judicious combination of structural as well as non structural measures as the strategy for alleviating the sufferings due to floods. The structural measures include storage reservoirs, detention basins, flood embankments, drainage channels and town protection schemes and non structural measures include flood forecasting, flood plain zoning disaster preparedness and flood proofing.

#### Statement

##### List of States affected by Floods during 1995, 1996 and 1997

1. Andhra Pradesh
2. Arunachal Pradesh
3. Assam
4. Bihar
5. Gujarat
6. Haryana
7. Himachal Pradesh
8. Jammu & Kashmir
9. Karnataka
10. Kerala
11. Madhya Pradesh

12. Maharashtra

13. Meghalaya

14. Orissa

15. Punjab

16. Rajasthan

17. Sikkim

18. Tamil Nadu

19. Tripura

20. Uttar Pradesh

21. West Bengal

[Translation]

#### Nuclear Education

5150. SHRI THAWAR CHAND GEHLOT : Will the PRIME MINISTER be pleased to state :

(a) the names of institutions and the Universities which are engaged in scientific work and research and higher education in Nuclear Sciences which have been provided financial assistance by the Government during the last three years alongwith the amount disbursed;

(b) the number of students who have been awarded scholarship during the last three years for studying scientific subjects in different universities and other institutions alongwith the scholarship amount;

(c) whether the Government have awarded scholarship or financial assistance to students going abroad for higher studies in the field of Nuclear Sciences; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :

(a) to (d) Information is being collected and will be laid on the Table of the House.

[English]

#### Retirement Age

5151. SHRI PRAKASH YASHWANT AMBEDKAR : Will the PRIME MINISTER be pleased to state :

(a) the number of IAS/IPS officers benefited by enhancing the retirement age from 58 to 60 years; and

(b) if so, the details thereof, State, Union Territory and central cadre-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF

FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) All the Indian Administrative Service Officers Indian Police Service Officers in service as on 1st May, 1998 except those who were on extension in service on that date, have been benefitted by the enhancement of the retirement age.

As per the details available with this Department, there were 4931 Indian Administrative Service Officers and 3092 Indian Police Service Officers who had not attained the age of superannuation on May 1, 1998.

[Translation]

#### Nuclear Tests

5152. SHRI VIJAY GOEL :  
SHRI SURESH KURUP :

Will the PRIME MINISTER be pleased to state :

(a) the politicians, Members of Parliament and diplomats of USA who have justified the nuclear tests conducted by India;

(b) the effect thereof on the USA Government;

(c) whether India is trying to make its stand clear by taking advantage of the opinion of these American supporters as part of its diplomacy; and

(d) the achievement made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :

(a) Several members of the US Congress from both the Senate and the House of Representatives have expressed understanding of India's nuclear tests and have emphasized the need to maintain normal Indo-US relations in spite of the developments. These include amongst other, House Speaker Gingrich, Senator Mack, Senator Moynihan, Mr. Joseph Biden, Mr. Frank Pallone and others from the House of Representatives. Amongst other political figures who have expressed understanding are former President Jimmy Carter, former Secretary of State Henry Kissinger and former National Security Adviser Breziznski.

(b) The reaction of the US Government has been very critical but subsequently, there has been greater understanding of India's position.

(c) and (d) Government is continuing its efforts to make its position better understood by our interlocutors. Government is in touch with all important countries. An intensive dialogue is currently in progress with the Government of the United States. Both India and the US have found this to be a positive and constructive dialogue.

#### AIBP in U.P.

5153. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have sanctioned any fund to the Government of Uttar Pradesh Under Accelerated Irrigation Benefit Programme, during 1996-97;

(b) if so, the details thereof;

(c) whether the Government of Uttar Pradesh has sent another proposal to the Union Government for Central assistance; and

(d) if so, the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) An amount of Rs. 43.50 crores was released as Central Loan Assistance (CLA) under Accelerated Irrigation Benefits Programme (AIBP) for six irrigation projects of Uttar Pradesh during 1996-97 and Rs. 78.00 crores during 1997-98.

(c) and (d) The Government of Uttar Pradesh has requested CLA of Rs. 73.00 crores for their five irrigation projects already included under AIBP during 1998-99 against an allocation of Rs. 155.00 crores approved by the Planning Commission.

[English]

#### India Never Detonated Hydrogen Bomb

5154. SHRI G.M. BANATWALLA : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the report of speech by the Scientist Dr. Subba Rao regarding our nuclear tests published in 'Afternoon Despatch and Courier', Mumbai issue dated 24th June, 1998;

(b) if so, the main points made therein;

(c) the Government's reaction thereon; and

(d) the steps have taken by the Government to counter adverse publicity and publicise the true facts?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :

(a) and (b) Government have seen the report referred to. In it Dr. B.K. Subba Rao, Former Naval Officer, Nuclear Scientist and Supreme Court Lawyer, has claimed that the Indian Tests conducted in Pokhran on May 11 and 13 comprised only Low Yield Fission Devices and not a Thermonuclear Device (Hydrogen Bomb). Dr. Subba Rao